



HARYANA STATE POLLUTION CONTROL BOARD

SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. – (0180) 2672037, Telefax – 2664951, E-mail: hspcbprop@gmail.com

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No. HSPCB/PR/2023/384

Dated:18.07.2023

To

The Registrar General,
National Green Tribunal,
Principal Bench, New Delhi.

Sub: OA No. 182/2023; Dr. Rajbir Arya Versus State of Haryana

Ref: Action Taken Report submitted in compliance of Hon'ble National Green Tribunal Order dated 28/04/2023.

Respected Sir,

In the captioned matter, an Action Taken Report has been submitted vide email dated 18.07.2023, 4:57 pm. In refence to said report, it is submitted that in response to Show Cause Notice issued by the HSPCB, reply has been received from Municipal Corporation, Panipat. Copy of said reply dated 18.07.2023 is being submitted for kind consideration of this Hon'ble Tribunal.


Regional Officer
HSPCB, Panipat

Regarding Show Cause Notice for Imposition of Environmental Compensation for the improper handling and unscientific dumping of solid waste in Sector 25, HSVP, Panipat in Violation of SWM Rules 2016 as per Board Policy Order date 22/11/2021 for the methodology for assessment environmental compensation.

1 message

nagar nigam <nagarnigampanipat132103@gmail.com>
To: Panipat Region Hspcb <hspcbropr@gmail.com>

Tue, Jul 18, 2023 at 8:50 PM

R, Sir/Mam
Please see this attachment

With regards
Municipal Corporation Panipat

 **Adobe Scan 18 Jul 2023 (1).pdf**
1382K

नगर निगम पानीपत
Municipal Corporation Panipat

To,

Regional Officer,
Haryana State Pollution
Control Board SCO No. 55,
Sector 25, HUDA Panipat,
Haryana

Memo No. 4010

Dated: 18/07/2023

Sub: Show-cause notice for imposition of Environmental Compensation for the improper handling and unscientific dumping of solid waste in sector-25, HSVP, Panipat in violation of Solid Waste Management Rules 2016 as per board policy order dated 22/12/2021 for the Methodology for Assessment Environmental Compensation.

Ref: Show-cause notice number HSPCB/PR/2023/310-311 dated 03rd July 2023

Respected sir,

As notified by the referred notice, a letter petition has been registered by Dr. Rajbir Arya, House No. 681, Sector-25, Part-2, Panipat alleging that Nagar Nigam, Panipat (MCP) and some private industries under the patronage of Nagar Nigam, Panipat are dumping huge garbage and solid waste in Sector-25 and also that during night, the garbage is burnt causing serious health hazards to the local residents. It was also alleged that said illegal dumping is causing health hazards to around 5000 young children of a private school near the said dumping place.

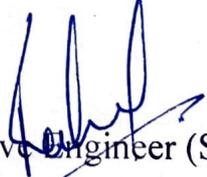
In reference to the above it brought to the notice of the authorities that the site in question was merely a secondary storage and transfer station. The point-wise reply to the observations raise by committee constituted by Hon'ble NGT is as under:

1. As mentioned above the site in question was merely a secondary storage and transfer station. MC Panipat has handed over 02 acre land to M/s JBM Company in the month of February 2023 on which they are building a proper secondary storage facility with sufficient space for storing and handling the waste as per their agreement with MC Panipat. All the collecting vehicles have green and blue painted separate bins for collection of bio-degradable & non bio-degradable waste.

नगर निगम पानीपत
Municipal Corporation Panipat

2. As already mentioned in point no. 1, M/s JBM Company is making a modern covered secondary storage facility for temporary storage of municipal solid waste at vill. Siwah and they already have their waste processing facility i.e. Waste to Energy Plant at vill. Tajpur, Murthal (Sonipat). The sweeping waste that mainly compromise of silt and dry waste is also being transported to the new secondary storage point at village Siwah.
3. The site in subject was only being used for storage of waste temporarily and all processing activities are being carried out at the processing facility i.e. Waste to Energy Plant at vill. Tajpur, Murthal (Sonipat).
4. The waste found lying outside the boundary wall was polyethene and other light objects blown away by wind, the same has been cleared and site has been closed for further storage of waste.
5. M/s JBM Company is involved in door to door collection of waste and collects waste from households on 'as received basis'. Mc Panipat has achieved nearly 60% source segregation and trying to achieve 100% source segregation by carrying out regular IEC programs to educate and motivate people. Also the mixed waste received from households is also being segregated at the processing facility i.e. Waste to Energy Plant at vill. Tajpur, Murthal (Sonipat).
6. As explained above in point no. 4, the waste was blown by wind towards the drain and also the waste in the drain was coming from upstream with the flow of water. The same has been cleaned and the drain is also being cleaned by MCP by engaging a separate agency.
7. Today, no waste is being dumped in the area in question. MCP is cleaning up the area completely and as the ownership of the land leis with HSVP. MCP will ask the department to develop a green area in this land. Also, the new facility being constructed at vill. Siwah, will have a concrete flooring and proper provisions for leachate collection alongwith all the modern machinery for handling the waste and it will be a covered area with ample space for storage and segregation of waste.

It is for your kind information please.


Executive Engineer (Sanitation)
Municipal Corporation, Panipat